

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 27<sup>th</sup> March, 2021**

**No. 75 / A :** The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Diwakar Pandey, Sr. Faculty Member, Judicial Academy, Jharkhand, Ranchi
2.	Mr. Anil Kumar Mishra No. 1, AJC-cum-Spl. Judge, CBI (other than AHD), Ranchi
3.	Mr. Rajesh Sharan Singh, Senior Faculty Member, Judicial Academy Jharkhand, Ranchi
4.	Mr. Rasikesh Kumar District & Additional Sessions Judge, Latehar
5.	Mr. Santosh Kumar No. 1, Secretary, High Court Legal Services Committee, Ranchi
6.	Mr. Manoj Kumar Singh, Jt. Secy.-cum-Addl. L.R, Law (J) Department, Ranchi
7.	Mr. Sudhanshu Kumar Shashi, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
8.	Mr. Dhruv Chandra Mishra, District & Additional Sessions Judge, Giridih
9.	Mr. Rajiv Kumar Sinha, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No. 1705 /Apptt. Dated Ranchi, the 27<sup>th</sup> March, 2021**  
**File No. XIX(4)/Pro/ Apptt**

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Registrar General